# GOVERNMENT OF INDIA <br> AGRICULTURE <br> LOK SABHA 

UNSTARRED QUESTION NO:2008
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COCONUT FARMERS
Kodikunnil Shri Suresh;Raghavan Shri M. K.

## Will the Minister of AGRICULTURE be pleased to state:

(a) whether coconut and arecanut farmers have been suffering due to fall in production and unremunerative price;
(b) if so, the details thereof and the reaction of the Government thereto;
(c) whether Government proposes to provide assistance, launch welfare measures including health insurance, disability pension etc. for affected farmers; and
(d) if so, the details thereof?

## Answer

MINISTER OF STATE $\mathbb{N}$ THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE $\operatorname{IN}$ THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)
(a) \& (b): Details of production and price of coconut and Arecanut are given in Annexure I \& II, respectively.
(c) \& (d): Coconut Development Board (CDB) is giving technical/financial assistance to the coconut farmers in the country by implementing various programmes under the following schemes:
(i) Integrated Development of Coconut.
(ii) Technology Mission on Coconut.
(iii) Pilot Project for Replanting and Rejuvenation of Coconut Gardens- under implementation since August, 2009.
(iv) Coconut Palm Insurance Scheme (CPIS) - under implementation - since December, 2009.

CDB has introduced an Insurance Scheme - Kera Suraksha Insurance Scheme (KESRI) in association with the United India Insurance Co. Ltd. in selected districts of major coconut growing states viz. Kerala, Karnataka, Tamil Nadu, Andhra Pradesh \& Goa. This insurance scheme covers death, permanent total disablement, temporary total disablement, hospitalisation expenses, ambulance charges, bystander expenses in case of hospitalisation and funeral expenses in case of accidental death.

Assistance under the National Horticulture Mission (NHM) scheme has also been provided for Integrated Pest Management (IPM) and training programmes for the benefit of Arecanut farmers.

